

Calcutta, Madras, Delhi and Uttar Pradesh Circle were published; and

(b) the steps taken to ensure regular six-monthly publication of telephone directories?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (PROF. SHER SINGH) :

(a) *Bombay* : January, 69 (Corrected up to 20-12-1968).

Calcutta : September 68 (Corrected up to 1-5-68).

Madras : August, 1968 (Corrected up to 15-7-68).

Delhi : June, 1969 (Corrected up to 1-6-69).

U.P. Circle : April, 1968 (Corrected up to 31-12-1967).

(b) According to the existing procedure the publication of telephone directories depends on proper co-ordination of the Telephone administration, the Advertising Agent, the Chief Controller of Printing and Stationery and the printers. Certain measures to streamline this procedure to ensure timely publication of the directories are now under examination by the Department. In the mean time the Heads of Circles/Districts who are responsible to bring out the telephone directories have been directed to keep a constant watch on timely publication of telephone directories for exchanges within their respective jurisdiction. Where difficulties arise, necessary authority has been given to these officers to bring out supplementary directories.

The telephone directories at Bombay, Calcutta, Delhi, Madras and other Districts should be normally issued at intervals not exceeding eight months and in small circles at one year intervals and where necessary, supplementary directories will be issued during this period to bring up the entries up-to-date.

PROGRAMME EXECUTIVE IN T. V. CENTRE

726. SHRI M. P. SHUKLA : Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state :

(a) the number of Programme Executives and Transmission Executives employed in the T.V. Centre with their dates of posting in the T.V. Unit;

(b) the details of the policy adopted by Government with regard to the continued stay of such officials indefinitely in the said Centre; and

(c) what are the special qualifications required for a posting in the T.V. Unit?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL) :

(a) A statement is attached.

(b) T. V. personnel are not transferred to sound broadcasting side except for special reasons. Since there is only one TV station in the country at present there is no question of adopting a policy for their transfers etc. from one station to another.

(c) Suitability for acquiring proficiency in this new medium.

STATEMENT

List of Programme Executives working in Television Centre, All India Radio, New Delhi

(As on 26-7-1969)

| S.No. | Name of incumbents | Date of posting |
|-------|--------------------|---|
| 1 | Shri G. Shukul | 11-6-1959 |
| 2 | „ S. P. Narayan | 10-6-1960 |
| 3 | „ S. R. Pandey | 22-1-1960 Under order of transfer to AIR, Nagpur as a Marathi-knowing PEX is needed there. |
| 4 | „ K. Ravindran | 24-7-1961 |
| 5 | „ S. C. Srivastava | 24-8-1962 |
| 6 | „ D.N. Goswami | 21-12-1964 |
| 7 | „ M. L. Aima | 19-5-1965 |
| 8 | „ B. Sahai | 30-10-1965 |
| 9 | „ J. N. Gaur | 21-7-1967 |
| 10 | „ S. S. Sharma | 11-9-1967 |
| 11 | „ L. S. Tandon | 21-5-1969 |

List of Transmission Executives working in Television Centre, All India Radio, New Delhi

(As on 26-7-1969)

| S.No. | Name of incumbents | Date of posting |
|-------|--------------------|-----------------|
| 1 | Shri H. R. Salooja | 30-11-1962 |
| 2 | „ N. S. Bhatnagar | 4-5-1965 |
| 3 | „ J. N. Mukerjee | 1-5-1965 |
| 4 | „ Kabir Ahmed | 14-8-1967 |
| 5 | „ B. B. Gupta | 11-6-1969 |

LIFTING THE CONTROLS ON FOOD

727. SHRI GANESHI LAL CHAUDHARY : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether Government propose to lift the controls on the distribution of food in the country; and

(b) if so, by what time it is expected to be lifted?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNA SAHEB SHINDE) : (a) and (b) Government's approach in this matter has been pragmatic. Relaxations are made as and when warranted by the food situation. It is not feasible to fix any deadline for lifting of food controls.

†RECLAIMING OF SALINE, WATER-LOGGED LAND

213. SHRI SITARAM JAIPURIA : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether it is a fact that Delhi Administration is launching a scheme to reclaim about 20,000 acres of water-logged and saline land along the Yamuna;

(b) whether it is a fact that Haryana Government is giving technical assistance to the Delhi farmers to reclaim this land;

† Transferred from the 23rd July, 1969.

(c) what are the full details of the programme; and

(d) by when it is proposed to be launched?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNA SAHEB SHINDE) : (a) While there is no programme to reclaim water-logged and saline lands along the Yamuna bank, the Delhi Administration has a scheme of reclamation of alkaline and saline lands to be taken up in Nangloi, Najafgarh and Alipur Blocks during the Fourth Five Year Plan.

Some 20,000 acres of land in the Union Territory of Delhi are estimated to have been affected by water-logging and salinity. An intensive survey of the area followed by suitable reclamation measures has to be taken up if these lands are to be made fit for cultivation. Delhi Administration took some tentative steps in this direction in 1967-68. The work will be intensified in the Fourth Plan. As most of the affected land belongs to the cultivators, only Pilot Demonstration Projects are to be taken up in the first phase of the programme.

(b) No, Madam.

(c) and (d) The Working Group set up by the Government to consider the Fourth Five Year Plan proposals has recommended an outlay of Rs. 7.50 lakhs for reclamation of 1,000 acres of saline and alkaline lands in the Union Territory of Delhi. In the current financial year, Delhi Administration proposes to survey 500 acres of such land for which Rs. 85,000 has been provided in the budget.

†NEWSPRINT POLICY

285. SHRI KRISHAN KANT :
SHRI ARJUN ARORA :

Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state :

(a) whether a deputation of Indian and Eastern Newspaper Society waited on the Prime Minister to protest against the newsprint policy; and

(b) if so, the reaction of Government to their demand?

† Transferred from the 24th July, 1969.